

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20th February, 2023

<u>NOTICE</u>

Please take notice that all the matters listed in the Court – IV on 21st February, 2023 at 10:30 AM will be taken up after pronouncement of Judgment i.e Comp. App. (AT) (Ins) No. 976 of 2022 listed on 21st February, 2023 in the Supplementary Cause list as item no.1 in the Court of Chairperson.

> By order of Hon'ble Chairperson -Sd/-Registrar